

**Insurgent related activities in North-Eastern Region**

2609. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of insurgent related incidents in 2017 in the North-Eastern Region;
- (b) the number of civilian killings in 2017 in the North-Eastern Region;
- (c) the casualties among security forces in the North-Eastern Region in 2017; and
- (d) the number of kidnapping/abduction incidents in the North-Eastern Region in 2017?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The details of insurgency related incidents, civilians killed, Security Forces (SFs) personnel killed and kidnapping/abduction related incidents in the North-Eastern Region in 2017 (upto 31st July) are as under:-

Incidents	Civilians killed	SFs personnel killed	Persons kidnapped/abducted
204	28	09	57

**Hate crimes against North-Eastern people**

2610. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the recommendations of the MP Bezbaruah Committee;
- (b) the action taken report on the recommendations of the MP Bezbaruah Committee; and
- (c) the number of registered cases of hate crimes against the North-Eastern people in Delhi, Karnataka and Haryana in 2017?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) In order to deal with the concerns of persons hailing from the North-Eastern States and residing in different parts of the country, particularly in the metropolitan cities, the Union Government (MHA) constituted the Bezbaruah Committee on 5 February, 2014. The Committee submitted its report on 11 July, 2014. The Committee made recommendations for (a) immediate measures to be implemented within six months to one year; (b) short term measures to be implemented within a period of one to one and half years; and (c) long term measures to be implemented

within a period of one and a half to two years. The recommendations made by MP Bezbaruah Committee are available on the website of Ministry of Home Affairs [http://mha.nic.in/sites/upload\\_files/mha/files/ReportOfMPBezbaruahCommittee.PDF](http://mha.nic.in/sites/upload_files/mha/files/ReportOfMPBezbaruahCommittee.PDF).

Implementation of the recommendations of the Committee relates to Central Government Ministries and State Governments and is in different stages of implementation. In the Ministry, implementation of recommendations has been reviewed by MoS (Home) in the years 2015 and 2016.

(c) State Police and NCRB keep data according to IPC Sections and for different Acts. No State Police or NCRB maintains any data for hate crimes against people of any region.

#### **Action taken to curb expansion plan of Maoists**

2611. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that left wing extremists in Chhattisgarh have been attempting to create an entirely new zone along the western border, according to a Maoist document retrieved by State Police;

(b) if so, the details thereof and action so far taken to curb expansion plan of Maoists; and

(c) how many extremists have been killed/arrested during the last four months by security forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Change of tactics in areas of operation is a constant and on-going effort of insurgent groups such as Left Wing Extremists. No significant change in the pattern of frequency or geography of violence or activity has however been reported from Chhattisgarh or its Western neighbours, Maharashtra and Madhya Pradesh in the recent past.

(c) 36 Left Wing Extremists were killed and 651 arrested during the last four months from 16 March, 2017 to 15 July, 2017.

#### **Assistance for modernisation of jails**

2612. SHRI B.K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether presently there are a number of jails in the country which are overcrowded and the inmates are living in a pitiable condition and if so, the details thereof;